

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **05.02.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : MA/343/2019

PETITION NUMBER : CP/193/IB/2018

NAME OF THE APPLICANT : Sundaresan Nagarjan, RP
P Dot G Constructions Pvt Ltd

NAME OF THE RESPONDENT : Sai trading & Interiors & 2 Ors

UNDER SECTION : 43, 45.49 of IBC

ORDER

Due to internet connectivity issue, the matter stands adjourned to **23.02.2021**.


(K.NATARAJAN)
Deputy Registrar

MS